

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-204
IB-1648/ND/2019

IN THE MATTER OF:

M/s. Phoenix Advanced Softwares Pvt. Ltd.

....Applicant

V/s

M/s. Vdopia Media & Software Solutions Pvt. Ltd.

....Respondent

SECTION

Under Section 9 of IBC, 2016

Order delivered on 20.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Roopsee Pandita, Adv.

For the Respondent : Deepa Kulkarni, Umang Mittal

ORDER

Learned Counsel for the Respondent states that he will be filing reply alongwith his Vakalatnama during the course of the day. The same may be filed. None appeared on behalf of the Petitioner. To come up for final hearing on 06.12.2019


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)